- (x) (a) Annual Report and Accounts of the Population Research Centre,
 Maharaja Sayajirao University of Baroda, Vadodara, for the year
 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above. [Placed in Library. See No. L.T. 10849/16/19]

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI BHUBANESWAR KALITA (Assam): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2018-19):—

- (i) One hundred thirty-sixth Report on the subject "Assessment of Assessees in Pharmaceutical Sector": and
- (ii) One hundred thirty-seventh Report on the subject "Procurement of Air Combat Maneuvering Instrumentation System".

RECOMMENATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee in its meetings held on the 1st and 4th of February, 2019, has allotted time for Government Legislative and other Business, as follows:-

Business		Time Allotted
1.	Discussion on the Motion of Thanks on the	Ten Hours
	President's Address.	
2.	General discussion on the Interim Budget	
	for 2019-20.	
3.	Consideration and return of the appropriation	
	Bills relating to the following demands, after	
	they are passed by Lok Sabha:-	
	(a) Demand for Grants on Account for 2019-20.	Eight Hours
	(b) Supplementary Demands for Grants for	(to be discussed together)
	2018-19.	
4.	Consideration and return of the Finance Bill, 2019.	

Business Time Allotted

- 5. Consideration and passing of the following Bills, as passed by Lok Sabha:-
 - The Companies (Amendment) Bill, 2019. to replace an Ordinance.
 - (b) The Aadhaar and Other Laws (Amendment) Bill, 2019.
 - (c) The Arbitration and Conciliation (Amendment) Bill, 2018.
 - (d) The Consumer Protection Bill, 2018.
 - (e) The New Delhi International Arbitration Centre Bill, 2019.
 - The Personal Laws (Amendment) Bill, 2019. (f)
 - The Indian Medical Council (Amendment) Bill, 2018. — to replace an Ordinance.
 - The Factories (Amendment) Bill, 2016.

One and a Half Hours each

The Committee also recommended that the House may sit beyond 6.00 p.m., as and when necessary, for the transaction of Government Legislative and other Business.

SHRI C.M. RAMESH (Andhra Pradesh): Sir, as far as the Indian Medical Council (Amendment) Bill, 2018 is concerned, on that day, the consensus was not there. This was not discussed ...(Interruptions)...

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): This is. Government's prerogative. ...(Interruptions)... We have taken your opinion on all these. ...(Interruptions)...

MR. CHAIRMAN: No, we are not discussing ...(Interruptions)... Whatever was not agreed upon in the Business Advisory Committee, that has not been taken up unless there is altogether a revision of the view of the House. That we will consider. One and a half hours for each of the subjects, that was the broad idea but whether to take this up or not, on the one side, the Government proposes and the House also decides accordingly. But on the six Bills, there was broad consensus and almost an agreement also.